

**SECTION-III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 12236 & 20946 OF 2014

DHAMPUR SUGAR MILLS LTD.

...PETITIONER

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

...RESPONDENTS

OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on 19th January, 2015, when the Hon'ble Court was pleased to pass the following order :-

"Counter affidavit be filed within three weeks and rejoinder affidavit, if any, be filed within two weeks thereafter.

List the matters on 01.04.2015"

It is submitted for the information of the Hon'ble Court that pursuant to above Court's Order, Counsel for the respondent has not filed Counter affidavit so far hence no Rejoinder affidavit.

The matters above-mentioned are listed before the Hon'ble Court with this office report.

DATED THIS THE 31ST DAY OF MARCH, 2015.

ASSISTANT REGISTRAR

COPY TO:

Mr. Ambhoj Kumar Sinha, Advocate

Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR